

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2156
ANSWERED ON:12.08.2011
GFR-2005
Ram Shri Purnmasi

Will the Minister of FINANCE be pleased to state:

- (a) the broad provision of the General Financial Rules (GFR) 2005; and
- (b) whether the Government has envisaged in making changes in the Government purchases in view of the recent spate of scams and if so, the details thereof?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) General Financial Rules (GFRs) 2005 are a compendium of general provisions to be followed by all offices of Government of India while dealing with matters of a financial nature. The GFRs 2005 contain the provisions relating to general system of financial management, budget formulation and implementation, Government accounts, works, procurement of goods and services, inventory management, contract management, grants-in-aid and loans, budgeting and accounting for externally aided projects, government guarantees and related miscellaneous matters.

(b) On the recommendation of the Group of Ministers (GoM) constituted to consider all measures, including legislative and administrative to tackle corruption and improve transparency in public procurement, a Committee on Public Procurement (CoPP) was constituted to look into various issues having an impact on public procurement policy, standards and procedures. The Committee has submitted its report which is under examination.